

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 04/02/2016

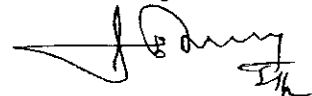
**ORDER NO. 17 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 07 of 2016 for CESTAT, Delhi to the extent indicated below:-

**On 5.2.2016 at 02.30 P.M** Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part heard matter :

1. E/382/2009 SM
2. C/54908 & 54916/2014
3. C/53577/2015 SM

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Dy Registrar**